

**Name of the Corporate Debtor: Malayalam Vehicles India Private Limited; Date of commencement of Liquidation: October 31, 2025; List of creditors as on: December 30, 2025**  
**List of operational creditors (Government dues)**

(Amount in ₹)

S. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Regional PF Commissioner-II & Recovery Officer	EPFO, Kochi	28-Nov-25	4,659,120.00	4,659,120.00	Statutory Dues	No	NA	0.5904%	-	-	-	-	
2	The Joint Director, Ernakulam	ESIC	13-Nov-25	306,068.00	306,068.00	Contribution & Interest	No	NA	0.0388%	-	-	-	-	
3	Commissioner of Central Tax & Central Excise	Central Tax & Central Excise	27-Nov-25	48,438,659.00	48,430,261.00	GST Payable	No	NA	6.1368%	-	-	8,398.00	-	Amount of Interest calculated for the period during Liquidation Process (i.e., till 21-11-25) has been rejected.
4	The State Tax Officer	State Goods and Service Tax Department	28-Nov-25	270,308,848.00	270,308,848.00	GST Payable	No	NA	34.2517%	-	-	-	-	
	<b>Total</b>			<b>323,712,695.00</b>	<b>323,704,297.00</b>		-	-	<b>41.0176%</b>	-	-	<b>8,398.00</b>	<b>0.00</b>	